

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

To be Heard on Thursday The 8th day of October 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : (1) THE PASSOVER MATTERS IN THE LIST WILL BE TAKEN UP AFTER THE COMPLETION OF THIS LIST.

(2) ANY MENTIONS FROM OUT OF THE LIST CASES SHALL NOT BE ENTERTAINED IF THE MENTION SLIP DOES NOT CONTAIN THE NATURE OF URGENCY AND ABOUT THE ORDER PASSED ON THE PREVIOUS DATE.

(3) AFTER MOTION LIST - WEEKLY LIST WILL BE TAKEN UP.

(4) THE OLD MATTERS MAY NOT BE ADJOURNED AND THEY WILL BE TAKEN UP AT 02:30 PM, IF NOT CALLER EARLIER

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
1	WP/11149/2026 IA 1/2026 Permission Petition	MAREDU SUVARCHALA Vs THE STATE OF ANDHRA PRADESH	AMARAVATI LAW CHAMBERS	THE ADVOCATE GENERAL N SASIKALA	KRISHNA
<u>FOR ADMISSION - LEGAL SERVICE AUTHORITY</u>					
2	WP/29171/2026 IA 1/2026 Stay Petition	NAGINENI VINDHU @ GOSULA VINDHU Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR LAW LEGISLATIVE AFFAIRS GRANDHI PRIYANKA GP FOR REVENUE	SPS NELLORE
<u>FOR ADMISSION</u>					
3	CA/13/2026 (CC/2278/2025) IA 1/2026 Suspension Petition	VEGULLA VENKATA RAMAN Vs KONDAPALLI PUTRA RAO	V V SATISH		EAST GODAVARI
<u>ADMISSION (HABEAS CORPUS - PD)</u>					
4	WP/29068/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KOTA RADHA Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	ADDL ADVOCATE GENERAL	KRISHNA
5	WP/32076/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	MORTHA SUJATHA Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	ADDL ADVOCATE GENERAL	EAST GODAVARI
6	WP/6989/2026 IA 1/2026 Leave Petition	BANDI VEERA DURGA Vs THE STATE OF AP	RAJESH KUMAR B S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	EAST GODAVARI
7	WP/21414/2026 IA 1/2026 Suspension Petition	GANTA RAMANNAMMA Vs THE STA THE STATE OF ANDHRA PRADESHTE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	ADDL ADVOCATE GENERAL	YSR KADAPA
8	WP/23124/2026	PUJARI RAJESWARI Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	CHITTOOR
9	WP/23991/2026	PUTTA VIMALA Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	ADDL ADVOCATE GENERAL	SPS NELLORE
10	WP/25153/2026	KONDAPURAM VIJAYA	SIVAPRASAD REDDY	ADDL ADVOCATE	SPS NELLORE

		Vs THE STATE OF ANDHRA PRADESH	VENATI	GENERAL	
11	WP/26526/2026	AARIKATLA OMKARINI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL	CHITTOOR
12	WP/28337/2026 IA 1/2026 Suspension Petition	CHICHU VISHNU PRIYA Vs THE STATE OF ANDHRA PRADESH	CHAMARTHY LEELA SRINNIVASA VARMA	ADDL ADVOCATE GENERAL GP FOR HOME	CHITTOOR
<u>ADMISSION (CONSUMER FORUM)</u>					
13	WP/20748/2025 IA 2/2025 Stay Petition IA 1/2026 L R Petition	DIVI. SRINIVASA RAO Vs AP STATE CONSUMER DISPUTES REDRESSAL COMMISSION	Pilla N.V.L.Narayana Aditya	N PAVAN KUMAR	KRISHNA
14	WP/18874/2026 IA 1/2026 Stay Petition	THE ASSISTANT PROVIDENT FUND COMMISSIONER (PENSION) EMPLOYEES PROVIDENT FUND ORGANISATION Vs THE ANDHRA PRADESH STATE CONSUMER DISPUTES REDRESSAL COMMISSION	T BALAJI	GP FOR CIVIL SUPPLIES M CHALAPATI RAO	VISAKHAPATNAM
15	WP/27648/2026 IA 1/2026 Direction Petition	DESITTI ANANDA RAO Vs NARNE SUKANYA	PERLA NOOKARAJU	GP FOR CIVIL SUPPLIES	VIZIANAGARAM
<u>ADMISSION (SERVICE - CAT AND SAT)</u>					
16	WP/21060/2026 IA 1/2026 Suspension Petition	UNION OF INDIA Vs S.V.S.BHEEMESHWAR RAO	G.ARUN SHOWRI(CENTRAL GOVT. COUSEL)	DASARI S V V S V PRASAD	EAST GODAVARI
<u>ADMISSION - LEGAL SERVICE AUTHORITY</u>					
17	WP/27046/2025 IA 2/2025 Suspension Petition	P D A SRINIVASA RAO Vs THE LEGAL SERVICES AUTHORITY	P RAMA SHARANA SHARMA	S LAKSHMINARAYANA REDDY BOLLA VENKATA RAMA RAO	SRIKAKULAM
18	WP/3369/2026 IA 1/2026 Suspension Petition	SHAIK SYEED Vs THE DISTRICT LEGAL SERVICES AUTHORITY	VENKATA DURGA RAO ANANTHA	GAJJALA MALLIKARJUNA REDDY R1,3 - Notice Not Yet Returned R4,5 - Served	VISAKHAPATNAM
19	WP/28287/2026 IA 1/2026 Suspension Petition	DUDEKULA KASIAH Vs VENNAM SAMBASIVA RAO	PILLA RAVI		KRISHNA
<u>ADMISSION(WA-Revenue, Stamps Registrations Land Acquisition)</u>					
20	WA/1040/2026 (WP/35293/2025) IA 2/2026 Receive Docs Petition	JONNADA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR REVENUE	EAST GODAVARI
21	WA/1119/2026 (WP/33282/2016) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THE STATE OF ANDHRA PRADESH Vs A.K. BAHAMANI	GP FOR LAND ACQUISITION	B JANARDHAN	CHITTOOR
22	WA/1145/2026 (WP/926/2026) IA 1/2026 Dispense with Petition IA 2/2026	BODDU JAYARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR LAND ACQUISITION RAVITEJA PADIRI SANTHI CHANDRA SC For APIIC	SPS NELLORE

Permission Petition
IA 3/2026
Stay Petition

23	WA/1165/2026 (WP/23737/2026) IA 1/2026 Permission Petition IA 2/2026 Dispense with Petition IA 3/2026 Suspension Petition	YOGESWARAPPA Vs ANASUYAMMA	G SEKHAR REDDY	J.JYOTHI GP FOR HOME GP FOR REVENUE	KURNOOL
ADMISSION					
24.1,24.2,24.3,24.4,24.5,24.6,24.7,24.8,24.9,24.10,24.11,24.12,24.13,24.14,24.15,24.16,24.17,24.18,24.19,24.20,24.21,24.22,24.23,24.24,24.25,24.26,24.27,24.28,24.29,24.30,24.31,24.32,24.33,24.34,24.35,24.36,24.37,24.38,24.39,24.40,24.41 along with 24					
24	WP/25647/2022 IA 1/2022 Stay Petition	M/S. BGR ENERGY SYSTEMS LIMITED Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	THE ADVOCATE GENERAL (AP) GP FOR LABOUR T V P SAI VIHARI (HCJ NOTE - DB-II)	SPS NELLORE
24.1	WP/12147/2009	SILK ROAD SUGAR PRIVATE LIMITED Vs THE CESS ASSESSMENT OFFICER UNDER THE BUILDING &	G V S GANESH	GP FOR LABOUR (AP)	EAST GODAVARI
24.2	WP/13905/2009	DALMIA CEMENT (BHARAT) LTD. A COMPANY INCORPORATED Vs THE COMMISSIONER OF LABOUR	S NIRANJAN REDDY P BADRINATH	THE ADVOCATE GENERAL (AP)	KURNOOL
24.3	WP/27254/2009 IA 1/2010(WVMP 1976/2010) Vacate Stay Petition	NCL INDUSTRIES LTD. A COMPANY INCORPORATED UNDER THE Vs THE COMMISSIONER OF LABOUR ANDHRA PRADESH	G V S GANESH	THE ADVOCATE GENERAL (AP) GP FOR LABOUR	WEST GODAVARI
24.4	WP/19263/2010 IA 1/2015(WVMP 2533/2015) Vacate Stay Petition	M/S. JAYPEE BALAJI CEMENT PORJECT Vs THE ASST. LABOUR OFFICER	RAJA REDDY KONETI	GP FOR LABOUR GP FOR LABOUR GP FOR LABOUR (AP) T NIRANJAN Deputy Solicitor General of India DEPUTY SOLICITOR GENERAL OF INDIA UNNAM MURALIDHAR RAO	KRISHNA
24.5	WP/5599/2011 IA 1/2011(WPMP 6960/2011) Direction Petition IA 1/2022 Vacate Stay Petition	M/S. JSW CEMENTS LIMITED Vs THE COMMISSIONER OF LABOUR	ELEVATED AS JUDGE	THE ADVOCATE GENERAL (AP) GP FOR LABOUR (AP)	KURNOOL
24.6	WP/17689/2011 IA 1/2011(WPMP 21280/2011) Stay Petition	MEENAKSHI ENERGY PVT. LTD. MEENAKSHI HOUSE Vs THE COMMISSIONER OF LABOUR	G V S GANESH	THE ADVOCATE GENERAL (AP)	SPS NELLORE
24.7	WP/20838/2011 IA 1/2011(WPMP 25322/2011) Stay Petition	LARSEN & TOUBRO LIMITED A COMPANY INCORPORATED UNDER Vs THE COMMISSIONER OF LABOUR ANDHRA PRADESH	G V S GANESH	THE ADVOCATE GENERAL (AP) G SUDHA SINGAMSETTY V.M. SANKAR	VISAKHAPATNAM
24.8	WP/25581/2011 IA 1/2011(WPMP	LARSEN & TOUBRO LIMITED A COMPANY	G V S GANESH	THE ADVOCATE GENERAL (AP)	VISAKHAPATNAM

	31527/2011) Stay Petition	INCORPORATED UNDER Vs THE COMMISSIONER OF LABOUR ANDHRA PRADESH			
24.9	WP/28843/2011	GAMMON INDIA LIMITED A COMPANY INCORPORATED UNDER Vs THE COMMISSIONER OF LABOUR ANDHRA PRADESH T.ANJAIAH	G V S GANESH	THE ADVOCATE GENERAL VISAKHAPATNAM (AP) SINGAMSETTY V.M. SANKAR	
24.10	WP/30932/2011 IA 1/2012(WVMP 406/2012) Vacate Stay Petition	COROMANDEL INTERNATIONAL LIMITED Vs THE COMMISSIONER OF LABOUR	G V S GANESH	THE ADVOCATE GENERAL EAST GODAVARI (AP) GP FOR LABOUR	
24.11	WP/31559/2011 IA 1/2012(WVMP 412/2012) Vacate Stay Petition	COROMANDEL SQM (INDIA) PRIVATE LIMITED Vs THE COMMISSIONER OF LABOUR	G V S GANESH	THE ADVOCATE GENERAL EAST GODAVARI (AP) GP FOR LABOUR	
24.12	WP/32097/2011 IA 1/2011(WPMP 39870/2011) Stay Petition	BRAMHANI INDUSTRIES LIMITED Vs THE COMMISSIONER OF LABOUR ANDHRA PRADESH	G V S GANESH	THE ADVOCATE GENERAL KURNOOL (AP)	
24.13	WP/12075/2013 IA 1/2013(WPMP 14935/2013) Stay Petition IA 1/2024 Amendment Petition	HOSPIRA HEALTHCARE INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	G V S GANESH	THE ADVOCATE GENERAL VISAKHAPATNAM (AP) B P MOHAN	
24.14	WP/7295/2015 IA 1/2015(WPMP 9702/2015) Stay Petition IA 1/2018 Amendment Petition IA 1/2026 Amendment Petition	M/S. THERMAL POWERTECH CORPORATION (INDIA) LTD Vs THE STATE OF ANDHRA PRADESH	G V S GANESH	THE ADVOCATE GENERAL SPS NELLORE (AP) GP FOR HOME	
24.15	WP/24003/2021 IA 1/2021 Suspension Petition IA 1/2022 Vacate Stay Petition	SRI SARVARAYA SUGARS LIMITED Vs THE STATE OF ANDHRA PRADESH	G V S GANESH	THE ADVOCATE GENERAL WEST GODAVARI (AP) GP FOR LABOUR	
24.16	WP/24735/2021 IA 1/2021 Stay Petition	M/S GROWEL PROCESSORS PRIVATE LIMITED. Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	THE ADVOCATE GENERAL KRISHNA (AP) GP FOR GENERAL ADMINISTRATION	
24.17	WP/24932/2021 IA 1/2021 Stay Petition	M/S GROWEL FEEDS PRIVATE LIMITED. Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	THE ADVOCATE GENERAL KRISHNA (AP) GP FOR GENERAL ADMINISTRATION	
24.18	WP/29201/2021 IA 1/2021 Suspension Petition	M/S GODREJ AGROVET LIMITED Vs THE STATE OF ANDHRA PRADESH	S.V.S.S.SIVA RAM	ADDL ADVOCATE GENERAL (AP) T NIRANJAN Deputy Solicitor General of India DEPUTY SOLICITOR GENERAL OF INDIA	WEST GODAVARI
24.19	WP/16271/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2025 Implead Petition	M/S. SRI VISHNU SHANKAR MILL LIMITED Vs THE SPECIAL CHIEF SECRETARY	Y P S L SWETHA	THE ADVOCATE GENERAL KRISHNA (AP) GP FOR LABOUR	

	IA 2/2025 Amendment Petition				
24.20	WP/17572/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2024 Implead Petition IA 2/2024 Amendment Petition	YINDU TEXTILES PVT LTD Vs THE SPECIAL CHIEF SECRETARY	Y P S L SWETHA	THE ADVOCATE GENERAL (AP) GP FOR LABOUR	KRISHNA
24.21	WP/17595/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2024 Implead Petition IA 2/2024 Amendment Petition	4S SPINTEX INDIA PVT LTD Vs THE SPECIAL CHIEF SECRETARY	Y P S L SWETHA	THE ADVOCATE GENERAL (AP) GP FOR LABOUR	KRISHNA
24.22	WP/20205/2023 IA 1/2023 Direction Petition	YVR CONSTRUCTIONS Vs THE STATE OF AP	P L NARASIMHA RAO	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	KURNOOL
24.23	WP/5032/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	N G PHOSPHATES PVT LTD Vs THE PRINCIPAL SECRETARY	Y SURYA PRASAD	GP FOR LABOUR (AP) ADDL ADVOCATE GENERAL	KRISHNA
24.24	WP/5675/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	M/S. N G FERTILIZERS AND CHEMICALS PVT. LTD. Vs THE PRINCIPAL SECRETARY	Y SURYA PRASAD	ADDL ADVOCATE GENERAL GP FOR LABOUR	KRISHNA
24.25	WP/5700/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	SANJEEVANI NUTRITECH SOLVENTS PVT LTD Vs THE PRINCIPAL SECRETARY	Y SURYA PRASAD	ADDL ADVOCATE GENERAL GP FOR LABOUR	WEST GODAVARI
24.26	WP/6329/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	THE ANDHRA SUGARS LIMITED Vs THE STATE OF ANDHRA PRADESH	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR LABOUR GP FOR LABOUR	EAST GODAVARI
24.27	WP/6330/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	THE ANDHRA SUGARS LIMITED Vs THE STATE OF ANDHRA PRADESH	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR LABOUR	WEST GODAVARI
24.28	WP/6331/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	M/S. THE ANDHRA SUGARS LIMITED Vs STATE OF ANDHRA PRADESH	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR LABOUR	WEST GODAVARI
24.29	WP/6333/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	THE ANDHRA SUGARS LIMITED Vs THE STATE OF ANDHRA PRADESH	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR SERVICES III	EAST GODAVARI
24.30	WP/6334/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	THE ANDHRA SUGARS LIMITED Vs THE STATE OF ANDHRA PRADESH	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR SERVICES III	WEST GODAVARI
24.31	WP/6335/2024	THE ANDHRA SUGARS	N V V S BHAVANI	ADDL ADVOCATE	WEST GODAVARI

	IA 1/2024 Direction Petition IA 1/2025 Leave Petition	LIMITED Vs THE STATE OF ANDHRA PRADESH		GENERAL GP FOR LABOUR	
24.32	WP/7538/2024 IA 1/2024 Direction Petition	CRUX BIOTECH INDIA PVT LTD Vs THE STATE OF AP	Y SURYA PRASAD	ADDL ADVOCATE GENERAL GP FOR LABOUR	KRISHNA
24.33	WP/15150/2024 IA 1/2024 Direction Petition	MADANAPALLE INSTITUTE OF TECHNOLOGY AND SCIENCE Vs THE STATE OF ANDHRA PRADESH	Y P S L SWETHA	ADDL ADVOCATE GENERAL GP FOR LABOUR	CHITTOOR
24.34	WP/15823/2024 IA 1/2024 Direction Petition	NSL TEXTILES LIMITED Vs THE STATE OF AP	Y P S L SWETHA	ADDL ADVOCATE GENERAL GP FOR LABOUR	GUNTUR
24.35	WP/15824/2024 IA 1/2024 Direction Petition	NSL TEXTILES LIMITED Vs THE STATE OF AP	Y P S L SWETHA	ADDL ADVOCATE GENERAL GP FOR LABOUR	GUNTUR
24.36	WP/15825/2024 IA 1/2024 Direction Petition	NSL TEXTILES LIMITED Vs THE STATE OF AP	Y P S L SWETHA	ADDL ADVOCATE GENERAL GP FOR LABOUR	GUNTUR
24.37	WP/15826/2024 IA 2/2024 Direction Petition	M/S. NSL TEXTILES LIMITED Vs THE STATE OF ANDHRA PRADESH	Y P S L SWETHA	ADDL ADVOCATE GENERAL GP FOR LABOUR	GUNTUR
24.38	WP/24688/2025	VASANTH VIHAR Vs THE STATE OF AP	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR LABOUR	VISAKHAPATNAM
24.39	WP/24749/2025	JAYAPRAKASH BABU VALLURI Vs THE STATE OF AP	N V V S BHAVANI	ADDL ADVOCATE GENERAL GP FOR LABOUR	VISAKHAPATNAM
24.40	WP/3848/2026 IA 1/2026 Direction Petition	SVR SPINNING MILLS LTD Vs THE STATE OF AP	Y P S L SWETHA	GP FOR LABOUR	WEST GODAVARI
24.41	WP/3983/2026 IA 1/2026 Direction Petition	M/S.RAVALI SPINNERS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	Y P S L SWETHA	GP FOR LABOUR	WEST GODAVARI
25	WP(PIL)/206/2023	IN RE Vs THE STATE OF ANDHRA PRADESH	SUO MOTO	THE ADVOCATE GENERAL VIVEK CHANDRA SEKHAR S PUBLIC PROSECUTOR R1 R3 UNSERVED. HCJ NOTE - DB-II	GUNTUR
26	CC/6293/2023 (WP/17426/2004)	CHERUKURI KRISHNA PRASAD Vs DR RAJAT BHARGAVA IAS	CHILAMKURTHI SATYA DEV NAIDU	G V S KISHORE KUMAR V SRINIVASULA REDDY	KRISHNA
27	CC/432/2025 (WP/20618/2023)	GEDDAM ESWARAMMA Vs SRI SASHI BHUSHAN KUMAR IAS	M SRIKANTH	G RAJU	KRISHNA
28	CC/649/2025	KEERTHIPATI VENKATESWALU Vs MUKESH KUMAR MEENA	JADA SRAVAN KUMAR	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR

K M KRISHNA REDDY

29	CC/2041/2025	SHRI KOMMINENI SRINIVASA RAO Vs SHRI THUPAKULA MURALI KRISHNA	ROLLA MADHAVI	B VASANTHA LAKSHMI (HCJ NOTE)	GUNTUR
30	CA/8/2026 (CC/745/2023) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	SHRI E RAVINDRA BABU Vs R AMUDA	CHALLA HRUDAY RAJ	T BALAJI	CHITTOOR
31	WA/1032/2026 (WP/17814/2026) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	CHODISETTY NIRMALATHA Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR LAND ACQUISITION GP MUNICIPAL ADMN AND URBAN DEV AP (HCJ NOTE - DB-II)	GUNTUR
32	CC/3399/2026 (WP/27148/2018) IA 1/2026 Condone Delay in Rep	NEELAM VENKATA SUBBAIAH Vs REDDY SHRIKARA REDDY	M PITCHAIAH		KURNOOL
INTERLOCUTORY					
33	IA/1/2023 Restoration Petition WP/6696/2017	M.SOMANNA Vs	THOTA SUNEETHA	GP FOR SERVICES I GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ANIMAL HUSBANDARY	KURNOOL
34	IA/1/2023 Review Petition WP/46257/2018	THE STATE OF A.P. Vs	GP FOR SERVICES IV	N NAGARAJA KAPOOR GP FOR FINANCE PLANNING ALONG WITH CC/6230/2023	WEST GODAVARI
35	IA/2/2023 Suspension Petition WP/46257/2018	THE STATE OF A.P. Vs	GP FOR SERVICES IV	N NAGARAJA KAPOOR GP FOR FINANCE PLANNING ALONG WITH CC/6230/2023	WEST GODAVARI
36	CC/6230/2023 (WP/46257/2018) IA 1/2026 Fix an Early Date IA 2/2026 Implead Petition	K SATYANARAYANA Vs SRI B. BALA SEKHA LA.S.	N NAGARAJA KAPOOR	VADAPALLI RAMESH ALONG WITH WP/46257/2018	WEST GODAVARI
37	IA/2/2024 Review Petition WA/504/2022	V. CHALLAPA REDDY Vs	P S P SURESH KUMAR	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR
38	IA/2/2023 Suspension Petition WA/504/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE (AP)	SUBBA RAO KORRAPATI	CHITTOOR
39	IA/1/2023 Review Petition WA/504/2022	THE STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE (AP)	SUBBA RAO KORRAPATI	CHITTOOR
40	IA/6/2024 Implead Petition WA/504/2022	SMT. BODELA PADMAVATHI Vs	K SRINIVAS	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR
41	IA/4/2024 Dispense with Petition WA/504/2022	V. CHALLAPA REDDY Vs	P S P SURESH KUMAR	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR

42	IA/3/2024 Leave Petition WA/504/2022	V. CHALLAPA REDDY Vs	P S P SURESH KUMAR	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR
43	IA/7/2024 Leave Petition WA/504/2022	SMT BODELA PADMAVATHI Vs	K SRINIVAS	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR
44	IA/5/2024 Stay Petition WA/504/2022	V. CHALLAPA REDDY Vs	P S P SURESH KUMAR	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR
45	IA/1/2024 Condone Delay Petition WA/504/2022	V. CHALLAPA REDDY Vs	P S P SURESH KUMAR	SUBBA RAO KORRAPATI GP FOR REVENUE	CHITTOOR
46	WP/8949/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Extension Petition	V.CHALLAPA REDDY Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE SUBBA RAO KORRAPATI ALONG WITH WA/504/2022	CHITTOOR
47	WA/502/2026 (WP/11558/2024) IA 1/2026 Stay Petition	MERUGOLU BENHAR Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES I G V SHIVAJI MANOJ KUMAR BETHAPUDI SRINIVASA RAO NARRA HCJ NOTE	PRAKASAM

FINAL HEARING (SERVICE - CAT AND SAT)

48	WP/25038/2010 IA 1/2010(WPMP 32006/2010) Suspension Petition IA 1/2017(WVMP 3354/2017) Vacate Stay Petition	THE CHIEF ENGINEER Vs SRI G.MADHUSUDHANA RAO	GP FOR SERVICES II	C SRINIVASA BABA	SPS NELLORE
49	WP/34576/2012 IA 1/2014(WVMP 3103/2014) Vacate Stay Petition IA 1/2015(WPMP 51200/2015) Fix an Early Date	THE GOVT.OF A.P.REP.BY PRL.SECRETARYP.RAJHY D. & 5 OTRS. Vs P. SEETHA RAMAIAH PRAKASAM DIST. & ANR.	GP FOR SERVICES I	N RAVI PRASAD Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
50	WP/42138/2015	THE COMMISSIONER OF TECHINICAL EDUCATION HYD & ANOTHER Vs R.D.L.P.CHRISTIAN E.G.DIST & ANOTHER	GP FOR SERVICES II	M R TAGORE	EAST GODAVARI

51.1,51.2,51.3,51.4,51.5,51.6,51.7,51.8,51.9,51.10,51.11,51.12,51.13,51.14,51.15,51.16,51.17,51.18,51.19,51.20,51.21,51.22,51.23,51.24,51.25,51.26,51.27,51.28,51.29,51.30,51.31,51.32,51.33,51.34,51.35,51.36,51.37,51.38,51.39 along with 51

51	WP/29506/2022 IA 2/2022 Vacate Stay Petition IA 4/2022 Vacate Stay Petition IA 2/2023 Vacate Stay Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Miscellaneous Petition	K.SWARNALATHA Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH RAMA KRISHNA A	GP FOR WOMEN DEV CHILD WELFARE GP FOR FINANCE PLANNING ADDL ADVOCATE GENERAL (AP) DEVI PRASAD MANGALAPURI SRINIVASA RAO NARRA	ANANTAPUR
51.1	WP/12637/2015 IA 2/2015(WPMP 16617/2015) Suspension Petition	K. SWARNA LATHA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	M SRIKANTH	ADDL ADVOCATE GENERAL (AP) GP FOR SERVICES I	ANANTAPUR
51.2	WP/767/2016 IA 1/2016(WPMP 944/2016)	BODAPATI JYOTHI Vs	P A SESHU	GP FOR WOMEN DEV- CHILD WELFARE(AP)	PRAKASAM

	Direction Petition IA 1/2017(WPMP 3680/2017) Additional Material Petition	STATE OF ANDHRA PRADESH			
51.3	WP/13953/2016 IA 1/2016(WVMP 2469/2016) Vacate Stay Petition IA 2/2017(WPMP 7109/2017) Additional Material Petition IA 2/2022 Vacate Stay Petition	K RAMANJULAMMA ANANTHAPUR DIST Vs PRL SECY WOMEN DEVP & CHILD WELFARE EPT. HYD & 3 OT	RAMA KRISHNA A	GP FOR WOMEN DEV- CHILD WELFARE(AP) GP FOR SERVICES I K RAMA KOTESWARA RAO	KURNOOL
51.4	WP/14446/2016 IA 1/2016(WPMP 17999/2016) Stay Petition	CHEEDIPALLI BHUVANESWARI Vs THE STATE OF ANDHRA PRADESH	RAMA KRISHNA A	GP FOR WOMEN DEV- CHILD WELFARE(AP)	VISAKHAPATNAM
51.5	WP/43413/2016	G.SIVARANJANI Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH RAMA KRISHNA A	GP FOR WOMEN DEV- CHILD WELFARE(AP) TADDI NAGESWARA RAO GP FOR FINANCE PLANNING P RAJASEKHAR M BALAGANGADHARAIH	VISAKHAPATNAM
51.6	WP/44458/2016 IA 1/2016(WPMP 54841/2016) Direction Petition IA 1/2022 Direction Petition	P DEEKSHA AND 22 ANOTHERS Vs PRL SECRETARY (W.C.) AND 132	RAMA KRISHNA A	GP FOR WOMEN DEV	PRAKASAM
51.7	WP/46208/2016 IA 1/2016(WPMP 56901/2016) Direction Petition IA 1/2022 Direction Petition	I SATYAVATHI& 18 Vs STATE OF APPRL.SCYW&CGUNTUR DIST& 155	M SRIKANTH RAMA KRISHNA A	GP FOR WOMEN DEV- CHILD WELFARE(AP) K SARATH GP FOR FINANCE PLANNING M BALAGANGADHARAIH	WEST GODAVARI
51.8	WP/21689/2020 IA 1/2020 Direction Petition	S DRAKSHAYANAMMA Vs STATE OF AP	K RAMA KOTESWARA RAO	GP FOR WOMEN DEV CHILD WELFARE RAMA KRISHNA A	CHITTOOR
51.9	WP/21814/2020 IA 1/2020 Direction Petition	SMT. A. VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR WOMEN DEV CHILD WELFARE RAMA KRISHNA A GP FOR SERVICES III	ANANTAPUR
51.10	WP/22008/2020 IA 1/2020 Direction Petition	SMT. P. LALITHA PRABAVATHAMMA Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	RAMA KRISHNA A	KURNOOL
51.11	WP/11759/2021 IA 1/2021 Direction Petition	SMT. P.J.USHA RANI Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR SERVICES III RAMA KRISHNA A	CHITTOOR
51.12	WP/29062/2022 IA 1/2022 Direction Petition	N.RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	C.S.SRIKAR	GP FOR WOMEN DEV CHILD WELFARE	PRAKASAM
51.13	WP/29072/2022 IA 1/2022 Direction Petition	MENDA HEMALATHA Vs STATE OF ANDHRA PRADESH	MOHAMMAD NAYAB RASOOL	GP FOR SERVICES II GP FOR SERVICES IV	SRIKAKULAM
51.14	WP/29216/2022 IA 1/2022 Direction Petition IA 2/2022 Stay Petition	KANAPARTHI ANASURYAMMA Vs THE STATE OF AP	KOCHIRI RAJA SHEKAR	GP FOR SERVICES II	GUNTUR
51.15	WP/29483/2022	T.PADMAVATHI	O UDAYA KUMAR	GP FOR SERVICES II	ANANTAPUR

	IA 1/2022 Direction Petition IA 2/2022 Stay Petition	Vs THE STATE OF ANDHRA PRADESH			
51.16	WP/29558/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	KASI RATNAKUMARI Vs THE STATE OF AP	BONU RAMA SHANKAR RAO	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE	EAST GODAVARI
51.17	WP/30243/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition	P VAMSI PRIYA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR WOMEN DEV CHILD WELFARE	SPS NELLORE
51.18	WP/31156/2022 IA 1/2022 Direction Petition	VINJUMURI RADHARANI Vs THE STATE OF A.P.	T V V KOTESWARA RAO	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE	EAST GODAVARI
51.19	WP/31853/2022 IA 1/2022 Direction Petition	CH ANNAPURNA Vs THE STATE OF AP	T V V KOTESWARA RAO	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE ADDL ADVOCATE GENERAL GP FOR SERVICES IV	EAST GODAVARI
51.20	WP/31989/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition	ANYAM RAMALAKSHMI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	SRINIVASA RAO NARRA	EAST GODAVARI
51.21	WP/32275/2022 IA 1/2022 Stay Petition	BANDIVASUSWETHA Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR SERVICES I GP FOR SERVICES IV	YSR KADAPA
51.22	WP/32384/2022 IA 1/2022 Direction Petition	NELAPUDI SATHI ANASUYA Vs THE STATE OF ANDHRA PRADESH	G SIMHADRI	GP FOR SERVICES II	EAST GODAVARI
51.23	WP/32463/2022 IA 1/2022 Direction Petition	ANNAPRAGADA PADMA Vs THE GOVERNMENT OF ANDHRA PRADESH	G SRI HARSHA	GP FOR SERVICES II	KURNOOL
51.24	WP/32820/2022 IA 1/2022 Direction Petition	PAPIREDDY NAGESWARI Vs THE STATE OF ANDHRA PRADESH	G KONDALA RAO	GP FOR WOMEN DEV CHILD WELFARE ADDL ADVOCATE GENERAL	YSR KADAPA
51.25	WP/34913/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition	AKULA SURYAKALA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES II	VISAKHAPATNAM
51.26	WP/34929/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	J. JAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	NUTHALAPATI KRISHNA MURTHY	GP FOR SERVICES II GP FOR IRRIGATION COMM AREA DEV GP FOR SERVICES I ADDL ADVOCATE GENERAL (AP)	KURNOOL
51.27	WP/35668/2022 IA 1/2022 Direction Petition	M MANJULA Vs THE STATE OF AP	ELEVATED AS JUDGE	GP FOR WOMEN DEV CHILD WELFARE	VIZIANAGARAM
51.28	WP/1338/2023 IA 1/2023 Direction Petition IA 2/2023 Amendment Petition	G GANGA DEVI Vs THE STATE OF AP	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES II	ANANTAPUR
51.29	WP/1350/2023	N TULASI @ N THOLISE	MANOJ KUMAR	GP FOR SERVICES II	ANANTAPUR

	IA 1/2023 Direction Petition IA 2/2023 Amendment Petition	Vs THE STATE OF ANDHRA PRADESH	BETHAPUDI		
51.30	WP/3068/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition IA 1/2024 Leave Petition	MULLAPUDI SUJATHA Vs THE STATE OF AP	RAMA KRISHNA A SRINIVASA RAO NARRA	GP FOR SERVICES II GP FOR SERVICES I GP FOR WOMEN DEV CHILD WELFARE(AP)	GUNTUR
51.31	WP/6544/2023 IA 1/2023 Direction Petition	CHELLABOINA PADMAVATI Vs THE STATE OF ANDHRA PRADESH	RAMA KRISHNA A	GP FOR SERVICES II GP FOR FINANCE PLANNING GP FOR WOMEN DEV CHILD WELFARE	EAST GODAVARI
51.32	WP/6645/2023 IA 1/2023 Direction Petition	LANKAPALLI ANITHA Vs THE STATE OF AP	RAMA KRISHNA A	GP FOR SERVICES II GP FOR SERVICES I GP FOR WOMEN DEV CHILD WELFARE	VISAKHAPATNAM
51.33	WP/12285/2023 IA 1/2023 Direction Petition	V LAKSHMIDEVAMMA Vs THE STATE OF ANDHRA PRADESH	A PRABHAKAR SARMA	GP FOR SERVICES II	ANANTAPUR
51.34	WP/16229/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	KETHINENI SUSEELA/VENKATA SUSEELA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE	PRAKASAM
51.35	WP/21188/2023 IA 1/2023 Direction Petition IA 2/2025 Stay Petition	SHAIK HASEENA Vs THE STATE OF AP	P S P SURESH KUMAR	GP FOR SERVICES III	GUNTUR
51.36	WP/29527/2023 IA 1/2023 Suspension Petition	D LAKSHMI RADHIKA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES II GP FOR SERVICES I	CHITTOOR
51.37	WP/1414/2024 IA 1/2024 Direction Petition	NALABOLU.SUBHASHNI Vs THE STATE OF ANDHRA PRADESH	YASASWI LAW ASSOCIATES LLP	GP FOR WOMEN DEV CHILD WELFARE(AP)	PRAKASAM
51.38	WP/1717/2024 IA 1/2024 Direction Petition	B VENKATA LAKSHMI Vs THE STATE OF AP	YASASWI LAW ASSOCIATES LLP	GP FOR WOMEN DEV CHILD WELFARE(AP)	VISAKHAPATNAM
51.39	WP/1442/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Implead Petition	THAMALAPAKULA JYOTHI RANI Vs THE STATE OF ANDHRA PRADESH	RAMA KRISHNA A	ADDL ADVOCATE GENERAL SRINIVASA RAO NARRA	GUNTUR
52	WP/6560/2025 IA 2/2025 Direction Petition IA 3/2025 Set Aside Petition IA 1/2026 Petition to Withdraw	G K RANI Vs UNION OF INDIA	RAJESH KUMAR B	T NIRANJAN Deputy Solicitor General of India	KRISHNA

FOR HEARING (SERVICE - CAT AND SAT)

53	WP/16299/2025 IA 1/2025 Direction Petition	YADALA BENARJI Vs UNION OF INDIA	NEHEMIAH PERIKE	DEPUTY SOLICITOR GENERAL OF INDIA R1 to 7 - App by Deputy Solicitor General of India R1 - Notice Not Yet Returned R2 to 6,8 - Notice Served	KRISHNA
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R7 - Notice Returned
Unerved "Addressee Not
found , hence returned"

COURT SLIP

FOR HEARING

54.1 along with 54

54	CC/4780/2023 (WA/864/2021)	R.VIJAYA DANIEL Vs SHRI J.SYAMALA RAOIAS	G ELISHA	K V RAGHU VEER NAGARAJU PULLAGURA RAMA CHANDRA RAO GURRAM R1 and 2 - App by K V Raghuveer R3, 4 - Served, App by G Rama Chandra R5 - Served, App by Nagaraju Pullagura	GUNTUR
54.1	CC/4782/2023 (WA/873/2021)	B.VANI GRACE Vs SHRI.J.SYAMALA RAO IAS	G ELISHA	K V RAGHU VEER NAGARAJU PULLAGURA RAMA CHANDRA RAO GURRAM	GUNTUR

SPECIALLY IDENTIFIED CASES

55	WP/5557/2015	SHAIK MOHD RAFI GUNTUR DIST Vs DIST LEGAL SERVICES AUTHORITY GUNTUR DIST & 7 OTHERS	KARUMANCHI INDRANEEL BABU	S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) M V HANUMANTHA RAO SYED KHADER MASTAN SHAIK KHAJA BASHA MD SALEEM PASHA	GUNTUR
56	WP/8142/2019 IA 1/2019 Suspension Petition IA 2/2019 Vacate Stay Petition	T.VENKATA RAMANA Vs THE COMMISSIONER OF POLICE	MANGENA SREE RAMA RAO	GP FOR SERVICES I (AP)	VISAKHAPATNAM

COURT NO. 22**THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI****THE HONOURABLE SRI JUSTICE K SURESH REDDY**

To be Heard on Thursday The 8th day of October 2026 (AT 02:15 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
57	CC/1852/2021 (WP/41/2021)	K.SANYASI RAO Vs SRI J. SYAMALA RAO IAS	V SUDHAKAR REDDY	 RAMALINGESWARA RAO KOCHARLA KOTA K BHEEMA RAO G RAJU	SRIKAKULAM

COURT NO. 22**THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI**

To be Heard on Thursday The 8th day of October 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
58	CRP/42761/2026/ (Filing No.)	BASINA VEERA VENKATA SURYANARAYANA Vs BALIA LAXMI RATHNA SWETHA	T RAGHU PRASAD		KRISHNA
<u>FOR ADMISSION</u>					
59	SA/803/2026 (AS/2/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	DOPPALAPUDI NAGIAH Vs SURE MALLIKARJUA RAO	SUBBA RAO KORRAPATI		KRISHNA
60	CRP/2747/2026 (IA/1317/2025) IA 1/2026 Stay Petition	DR C SAILAJA Vs DHULIPALA LAKSHMI SUSEELA	P HEMACHANDRA		KRISHNA
61	CRP/2757/2026 (EP/1/2025) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	THE GUDIVADA MUNICIPAL COUNSEL Vs THE EDUJAMADDALI HARIZANA LABOUR CONTRACT COOPERATIVE SOCIETY LIMITED	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES		KRISHNA
62	CRP/2760/2026 (IA/1315/2025) IA 1/2026 Stay Petition	DR C SAILAJA Vs DHULIPALA LAKSHMI SUSEELA	P HEMACHANDRA		KRISHNA
63	CRP/2778/2026 (AS/56/2023) IA 1/2026 Stay Petition	NADELLA SITA RAVAMMA DIED Vs CHAVA RAMESH BABU	SAMBOJU BALA GOPAL	DEVALARAJU ANIL KUMAR	KRISHNA
64	CC/3776/2026 (WP/3837/2020) IA 1/2026 Dispense with Petition	M J RATNA KANTH BABU Vs MUKESH KUMAR MEENA IAS	J SUDHEER		GUNTUR
<u>ADMISSION</u>					
65.1 along with 65					
65	WP/35262/2014 IA 1/2014(WPMP 44104/2014) Suspension Petition IA 1/2017(WPMP 4137/2017) L R Petition IA 1/2023 Leave Petition IA 1/2025 L R Petition	NALAGARLA RAMANAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	KARRI MURALI KRISHNA	GP FOR REVENUE (AP) K NARSI REDDY P GANGA RAMI REDDY HCJ NOTE	SPS NELLORE
65.1	WP/35802/2018 IA 1/2018 Direction Petition IA 1/2026 Leave Petition	S. SUMATHI Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR REVENUE (AP)	SPS NELLORE
66	WP/13317/2016 IA 1/2016(WPMP 16651/2016) Direction Petition	RAMISETTY VENKATESWAR RAO Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) COURT SLIP	PRAKASAM

67	SA/409/2026 (AS/106/2016) IA 1/2026 Condone Delay in Rep	CHINTA NARENDRA BABU Vs BEZAWADA RAJAMANI	N SIVA REDDY	KRISHNA
68	SA/446/2026 (AS/13/2016) IA 1/2026 Stay Petition IA 2/2026 Permission Petition	MATURI PRASADA RAO Vs MATURI KOTESWARA RAO	K A NARASIMHAM	KRISHNA
69	SA/657/2026 (AS/52/2024) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BHIMAVARAPU SANKARA RAO Vs SHAIK BAZAN	K A NARASIMHAM	KRISHNA
70	CRP/796/2026 (OS/751/2021) IA 1/2026 Stay Petition	DHARLA RAMBABU Vs RAMPILLA RAMA MURTHY	M CHALAPATHI	KRISHNA
71	CRP/2000/2026 (OS/878/2024) IA 1/2026 Stay Petition	KURAPATI SATYANARAYANA Vs ADDEPALLI DURGA RAO	JONNALAGADDA RAMA MOHAN	KRISHNA
72	CRP/2022/2026 (OS/13/2021) IA 1/2026 Stay Petition	VASIREDDY SATYANARAYANA Vs VASIREDDY MALLIKHARJUNA RAO	DAMARAJU MADHUSUDHAN VIJAY KUMAR	KRISHNA
73	CRP/2033/2026 (OS/183/2010) IA 1/2026 Stay Petition	ATTULURI VIJAYALAKSHMI Vs VIBHUDI SURESH	KRISHNA RAO PARITALA	KRISHNA
74	CRP/2043/2026 (OS/97/1981) IA 1/2026 Stay Petition	BOBBILI PEDDI RAJU DIED Vs MANDALA VENKATA SUBBA RAO	K V ADITYA CHOWDARY NIMMAGADDA REVATHI	KRISHNA
75	CRP/2051/2026 (EP/21/2023) IA 1/2026 Suspension Petition	LAMU KOTESWARA RAO Vs DASARI RAJA PRAVEEM RATHAN	KOTI REDDY IDAMAKANTI	KRISHNA
76	CRP/2069/2026 (H.M.O.P/221/2025) IA 1/2026 Stay Petition	YEKULA VARA PRASAD Vs YEKULA SASIKALA ALIAS BALAGAM SASIKALAM	SAI GANGADHAR CHAMARTY	KRISHNA
77	CRP/2070/2026 (AS/36/2024) IA 1/2026 Stay Petition	KONERU VEERA VENKATESWARA RAO Vs KONERU SRINIVASA RAO	SAI GANGADHAR CHAMARTY	KRISHNA
78	CRP/2244/2026 (CMA/14/2025) IA 1/2026 Suspension Petition	KODALI VARA PRASAD Vs YALAMANCHI HYRANYA KRISHNA	RATANVIVEK MADDA	KRISHNA
79	CRP/2606/2026 (IA/451/2026)	DEVIREDDY RAJASEKHAR REDDY Vs BHIMAVARAPU SAMBASIVA REDDY	M R K CHAKRAVARTHY	KRISHNA
80	CRP/2684/2026 (EP/110/2013) IA 1/2026-Dispense with Petition IA 2/2026-Stay Petition	SURAPANENI RAJYA LAKSHMI Vs MUTHUKURI VENKATESWARA LAKSHMI SURYAKANTHAMMA DIED	K MADHAVI	KRISHNA